

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date 21-10-2022

From
Pegasus Assets Reconstruction Pvt. Ltd.
Principal Office:
55-56, Fifth Floor, Free Press House
Free Press Journal Road
Nariman Point, Mumbai-400021

Registered Office:
507, Dalamal House
Nariman Point, Mumbai-400021

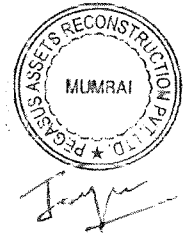
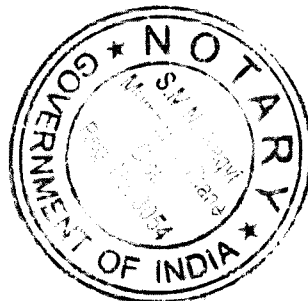
To
Mr. Vivek Kumar Arora C.A.
The Interim Resolution Professional
Registration Number : IBBI/IPA-
001/IP-P00122/2017-18/10264
House No. 629, Sector 16-D,
Chandigarh, 160015
E-Mail ip.vivekarora@gmail.com
Ip.rajtransmissionengineering@gmail.com

Subject: Submission of claim and proof of claim.

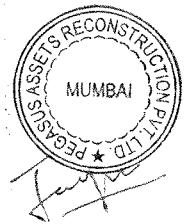
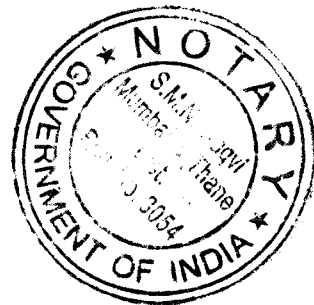
Madam/Sir,

Pegasus Assets Reconstruction Pvt. Ltd. being the assignee of Allahabad Bank Ltd., hereby submits this claim in respect of the corporate insolvency resolution process of M/s Raj Transmission Engineering Ltd. The details for the same are set out below:

Relevant Particulars		
1.	Name of the financial creditor	Pegasus Assets Reconstruction Pvt. Ltd. acting in it's capacity as Trustee of Pegasus Group Three Trust III, vide Assignment Agreement dated 27-09-2013



2.	Identification number of the financial creditor	U65999MH2004PCT144113
3.	Address and email address of the financial creditor for correspondence	Pegasus Assets Reconstruction Pvt Ltd. 55-56, Fifth Floor, Free Press House Free Press Journal Road Nariman Point, Mumbai- 400021 Email: ravendernath@pegasus-arc.com jayachandran@pegasus-arc.com priyanka@pegasus-arc.com
4.	Total Amount of Claim, (Including interest as on Insolvency Commencement date)	Rs. 118,39,90,037.47 (One Hundred Eighteen Crore Thirty Nine Lakhs Ninety Thousands Thirty Seven and Paise Forty Seven Only) including cost , EXPS and Fees as per the statement of account attached.
5.	Details of documents by reference to which the debts can be substantiated	1.Sanction Letter dated -21-08-2009 2.Demand Promissory Note dated -21-08-2009 3.Letter of waiving presentment of note Dated -21-08-2009 4.General Letter of Hypothecation dated -21-08-2009 5. Recovery Certificate issued by DRT Chandigarh dated -27/07/2021 6. Assignment Agreement dated -27-09-2013 executed between Indian Bank (Erest while Allahabad Bank) and Pegasus Assets Reconstruction Pvt Ltd. 7. Statement of Account dated 07-10-2022 8. Consent order dated 22.01.2014 passed by Hon'ble DRT-I, Chandigarh
6.	Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor: (i) Amount of claim (ii) Name and address of the beneficiary	1. Rs. 118,39,90,037.47 (One Hundred Eighteen Crore Thirty Nine Lakhs Ninety Thousands Thirty Seven and Paise Forty Seven Only) including cost, exps and Fees as per the statement of account attached. 2. Pegasus Assets Reconstruction Pvt Ltd, acting in it's capacity as Trustee of Pegasus Group Three Trust III, vide Assignment Agreement dated 27-09-2013
7.	Detail of how and when debt incurred	Date of advance-21-08-2009 Date of NPA-14-07-2011



DECLARATION

I, G. Jayachandran, Senior Vice President, currently working at 5th Floor 55-56, Free Press House Nariman Point Mumbai -400021, do solemnly affirm and state as follows:

- 1. M/s Raj Transmission Engineering Ltd, the corporate debtor was, at the insolvency commencement date, being the 7th day of October 2022, actually indebted to M/s Pegasus Assets Reconstruction Pvt Ltd for a sum of Rs. 118,39,90,037.47 (One Hundred Eighteen Crore Thirty-Nine Lakhs Ninety Thousand Thirty Seven and Paise Forty Seven Only) including cost, expenses and fees.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
A. Sanction letter dated -21-08-2009
B. Demand Promissory Note dated -21-08- 2009
C. Letter of waiving presentment of note Dated -21-08-2009
D. General Letter of Hypothecation dated -21-08-2009
E. Recovery Certificate issued by DRT Chandigarh dated -27-07-2021
F. Assignment Agreement dated -27-09-2013 executed between Allahabad Bank Ltd and Pegasus Assets Reconstruction Pvt Ltd.
G. Statement of Account dated 07-10-2022
Consent order dated 22.01.2014 passed by Hon'ble DRT-I, Chandigarh
3 The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4 In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.
5. Pegasus Assets Reconstruction Pvt Ltd is not a related party of the corporate debtor, as defined under section 5(24) of the code.
6. Pegasus Assets Reconstruction Pvt Ltd is eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code.

Date:
Place:

(Signature of the claimant) [Signature and circular stamp of Pegasus Assets Reconstruction Pvt Ltd, Mumbai]

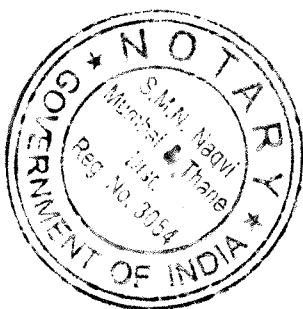
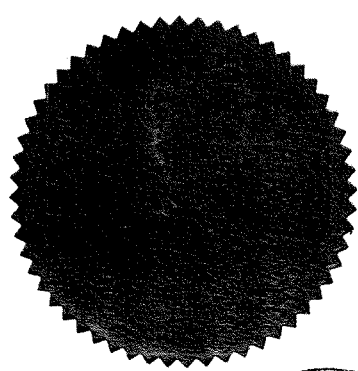
VERIFICATION

I, G Jayachandran, the Authorised Officer of the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

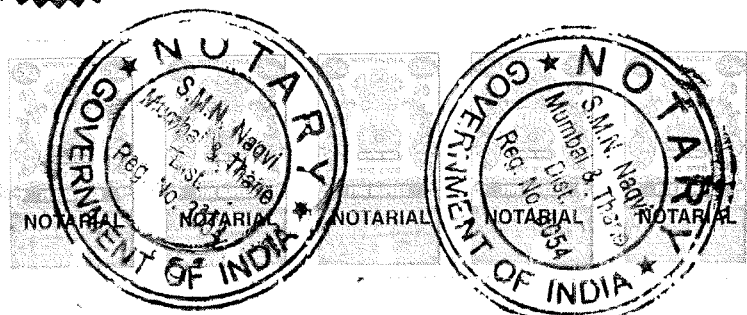
Verified at ... on this 21st day of October 2022

[Signature of claimant]


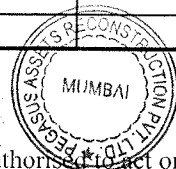
(Signature of claimant)



BEFORE ME
S. M. N. Naqvi
NOTARY
Government of India
Mumbai & Thane Dist
[Signature and circular stamp of Pegasus Assets Reconstruction Pvt Ltd, Mumbai]



SR No 129 PNo 13
NOTARY Register 550 Date 21/10/22

8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NA
9	Detail of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan.	Account Holder Name- Pegasus Group Three Trust -III Beneficiary Bank Name- Indian Bank Beneficiary Account No- 50172747022 Branch Address: Mumbai Fort Branch, 37, Mumbai Samachar Marg, Post Box No-282, Mumbai-400001 IFSC Code: IDIB000F523
 		
(Signature of financial creditor or person authorized to act on his behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]		
Mr. G. Jayachandran, Senior Vice President		
55-56, Free Press, House Nariman Point Mumbai -400021		

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

